

(iii) Common user facilities like CCTV, display boards etc. are provided to all airlines free of cost.

(b) With the repeal of the Air Corporations Act, 1953 the domestic airmarket has been thrown open to both public and private sector to promote competition.

Procedure Adopted for Filing of FIRs by Passengers

966. SHRI K.S. RAYADU :
SHRI T. GOPAL KRISHNA :

Will the Minister of RAILWAYS be pleased to state :

(a) the procedure adopted for filing of FIRs by passengers in case their belongings are stolen during the Railway journey, and

(b) the steps taken/proposed to be taken to check entry of luggage lifters operating in reserved coaches?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The passengers desirous of filing FIR may do so by filling up the prescribed form available with train conductors, TTEs, Guard, Coach Attendants, Police escorts etc. for which an acknowledgement is given by the concerned Railway official. The Railway official then hands over the same to the next Government Railway Police Station or the Station Superintendent of the Station where the train stops. Passengers are not required to break their journey for this purpose.

(b) The following measures have been adopted :

- (I) Coach conductors/TTEs on duty on the train coaches have been instructed to ensure strictly the entry of bonafide passengers only, in reserved coaches
- (II) They have also been directed to ensure proper latching of the doors/windows/ vestibules during night hours.
- (III) Escorting by Government Railway Police of the long distance trains during night hours has been introduced in crime prone areas
- (IV) Instant Action Groups have been introduced on some selected trains for immediate redressal of grievances of the travelling public on the spot
- (V) Frequent announcements on Public Address System at all major/junction stations are being made in order to caution the passengers to report to Railway authority/ Police on duty about entry of any stranger/ unauthorised person in the reserved coaches.

[Translation]

Tourist Places of International Importance

967. SHRI VIRENDRA KUMAR SINGH : Will the Minister of TOURISM be pleased to state :

(a) the details of tourist places of international importance in the country.

(b) whether the Both Gaya tourist place in Bihar has of international importance; and

(c) if so, the facilities provided by the Union Government to tourists visiting the tourist places of international importance?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) There are several tourist places of international importance like Agra, Ahmedabad, Ajanta-Ellora, Bodhgaya, Mumbai, Calcutta, Darjeeling, Delhi, Goa, Jaipur, Jaisalmar, Jodhpur, Kanyakumari, Khajuraho, Kullu-Manali, Chennai, Madurai, Mamallapuram, Mysore, Puri-Konarak, Pushkar, Rameshwaran, Shimla, Trivandrum, Udaipur, Varanasi, etc.

(c) The development of tourist facilities at tourist centres is primarily the responsibility of the State Governments. However, financial assistance is provided by the Central Government on the basis of specific proposals received by them. The projects assisted by the Central Government at Bodh Gaya are the following:

- (1) Toilet and drinking water facilities
- (2) Cafeteria
- (3) Public conveniences (Sulabh Shouchalaya)
- (4) Tourist Reception Centre

In addition the project assisted by the Overseas Economic and Cooperation Fund of Japan for the development of the Buddhist circuit of UP and Bihar has the following components of work at Bodh Gaya :

- (i) Landscapping
- (ii) Water supply scheme
- (iii) Electricity supply scheme

[English]

4 V-SAT's for Ladakh Region

968. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether 4 V-SATs sanctioned in the current financial year for installation in 4 remote Sub-Divisional Headquarters of PADUM, DISKIT, NYOMA and SANKU of Ladakh region;

(b) whether the Government has diverted these equipments to some other States in the country;